

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 1377 of 2019**

**IN THE MATTER OF:**

**State Bank of India**

**.....Appellant**

**Vs.**

**Mr. Subodh Kumar Agrawal & Ors.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. Ramji Srinivasan, Sr. Advocate, Mr. Vaijayant Paliwal, Mr. Shikhar Singh, Mr. Rishubh Kapoor, Advocates**

**For Respondents:**

**Mr. Ujjal Banerjee, Advocate for 2  
Vishrutyi Sahni Advocate for RP  
Mr. Lodha Dev, Advocate  
Mr. Amit Agarwal, Ashmi Mohan, Mr. S.Sinha,  
Mustafa Motiwal, sumtmondal Advocates  
Mr. Kumar Anurag Singh, Zain Khan, Ketan Madan,  
Advocates for R-5  
Mr. V.M. Srivastava, Mr. Pradeep, Advocates for R-3**

**With**

**Company Appeal (AT) (Insolvency)No. 07 of 2020**

**IN THE MATTER OF:**

**Canara Bank**

**.....Appellant**

**Vs.**

**Mr. Subodh Kumar Agrawal & Ors.**

**.....Respondents**

**...contd.**

**Present :**

**For Appellant: Mr. Avinash Mohapatra, Mr. P.B.A. Srinivasan,  
Advocates**

**For Respondents: Vishrutyi Sahni Advocate for R-1  
Mr. Ujjal Banerjee, Advocate for R-2**

**O R D E R**

**28.02.2020** - In these appeals such of the Respondents who have not filed reply till now, may file reply by 12<sup>th</sup> March, 2020. Rejoinders may be filed by 19<sup>th</sup> March, 2020

List both these appeals for 'admission' (after notice) on **30<sup>th</sup> March, 2020**.

Interim Orders to continue.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/m

**Company Appeal (AT) (Insolvency)No. 1377 of 2019  
Company Appeal (AT) (Insolvency)No. 07 of 2020**